

NOTICE

It is hereby notified for the information of the Advocates, litigants and parties in person that from 09.10.2017. Division Bench of the Hon'ble Shri Justice G. S. Patel and Single Bench of the Hon'ble Shri Justice G. S. Patel will not take up for Final Hearing matters respectively

Further it is also notified that only 20 Admission and 20 Order matter will be taken up from 09.10.2017 as far as Division Bench and Single Bench matter concerned.

sd/-

Panaji, Goa

Date : 03/10/2017

(Kiran Bagi)
Registrar (Judicial)
High Court of Bombay at Goa